

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017  
M.A. No. 533/2017,  
487/2017 & 480/2017

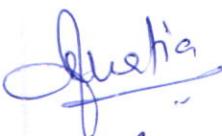
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Urban Infrastructure Trustee Ltd.  
V/s.  
Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

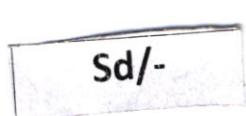
| S. No. | NAME  | DESIGNATION  | SIGNATURE   |
|--------|---|--|---|
| 16     | Adv. Kavita<br>Shengdori<br>i/b/s<br>Associate            | Adv. for<br>MPLPL,<br>J. C. Sheth<br>Mauri<br>Sachin Dadasaheb |   |
|        | Vishakti. Bhate   | Adv. for IFR   |  |
|        | Advocati Sonali Agarwal<br>i/b M/s Sunmarkal & Associates | Advocates for<br>Financial Creditor                            |  |

ORDER

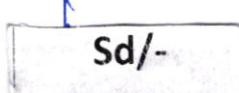
MA No. 533/2017, 487/2017 & 480/2017 IN CP No. 69/I&BP/NCLT/MB/MAH/2017

The Counsel for Petitioner as well as Corporate Debtor are present.

For the parties have reported that settlement talks are going on in between them, at their request, list this matter on 23.01.2018.



V. NALLASENAPATHY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)